

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Simpson & Company Ltd

MAIN PETITION NUMBER : CP/1409(CHE)/2019

(IA/MA) APPLICATION NUMBERS
MA(CA)/99(CHE)/2021

ORDER

Present: Ld. Counsel Shri. A R Ramanathan for the Petitioner /
Applicant.

Ld. Counsel Ms. Janani for Respondent / Objectors.

Pleadings in the application are complete.

List the application for hearing on **26.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)